

- (5) Statement No. IX-Fifth Session, 1985. (Placed in Library. See No. LT-4515/87)
- (6) Statement No. VI-Sixth Session, 1986. (Placed in Library. See No. LT-4516/87)
- (7) Statement No. IV-Seventh Session, 1986. (Placed in Library. See No LT-4517/87)
- (8) Statement No. III-Eighth Session, 1987. (Placed in Library. See No. LT-4518/87)

12.06 hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the following six Bills passed by the Houses of Parliament during the first part of the current session and assented to since a report was last made to the House on the 3rd April, 1987:-

- (1) The Appropriation (No. 3) Bill, 1987
- (2) The Jute Packaging Materials (Compulsory use in Packing Commodities) Bill, 1987
- (3) The Finance Bill, 1987
- (4) The Khadi and Village Industries Commission (Amendment) Bill, 1987
- (5) The Labour Welfare Fund Laws (Amendment) Bill, 1987
- (6) The Goa, Daman and Diu Reorganisation Bill, 1987

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following seven Bills passed by the Houses of Parliament during the first part of the

current session and assented to since a report was last made to the House on the 3rd April, 1987:-

- (1) The Merchant Shipping (Amendment) Bill, 1987
- (2) The Mental Health Bill, 1987
- (3) The Goa, Daman and Diu Mining Concessions (Abolition and Declaration as Mining Leases) Bill, 1987
- (4) The Governors (Emoluments, Allowances and Privileges) Amendment Bill, 1987
- (5) The Constitution (Fifty-sixth Amendment) Bill, 1987
- (6) The State of Arunachal Pradesh (Amendment) Bill, 1987
- (7) The Factories (Amendment) Bill, 1987

12.6 1/2 hrs.

PAY COMMITTEE ON SCALES OF PAY OF THE OFFICERS AND STAFF OF RAJYA SABHA AND LOK SABHA SECRETARIATS.

First Report

[English]

SECRETARY-GENERAL: I beg to lay on the Table of the House a copy of the First Report (Hindi and English versions) on scales of pay (alongwith other connected documents) of the Committee of Parliament appointed to report on the structure of pay, allowances, leave and pensionary benefits for the officers and staff of the Rajya Sabha and Lok Sabha Secretariats.